

**IN THE INCOME TAX APPELLATE TRIBUNAL,
'A(SMC)' BENCH, KOLKATA
[Virtual Court Hearing]**

Before Shri P.M. Jagtap, Vice-President

**I.T.A. No. 632/KOL/2019
Assessment Year: 2012-2013**

Taraknath Agarwala (HUF),..... Appellant
Golahat Road, Sripally,
Burdwan-713103
[PAN:AAAHT7403A]

-Vs.-

Income Tax Officer,..... Respondent
Ward-2(4), Burdwan,
Aahakar Bhawan,
Court Compound, Burdwan-713101

Appearances by:

Shri Abhishek Bansal, A.R., appeared on behalf of the assessee
Smt. Ranu Biswas, Addl. CIT, Sr. D.R. appeared on behalf of the Revenue

Date of concluding the hearing : February 25, 2021

Date of pronouncing the order : February 25, 2021

O R D E R

This appeal filed by the assessee is directed against the order of ld. Commissioner of Income Tax (Appeals), Burdwan dated 29.01.2019.

2. In this case, Shri Taraknath Agarwala, Karta of the assessee-HUF has moved an application dated 15.02.2021 seeking withdrawal of this appeal on the ground that he has decided to settle the dispute involved in the said appeal under the Direct Tax Vivad Se Vishwas Act, 2020. The assessee has duly filed the declarations in Form No. 1 and Form No. 2 and the Designated Authority has issued the certificate in Form No. 3 as per Section 5(1) of the Scheme accepting the assessee's declaration under the same Scheme.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, the permission as sought by the assessee is granted and this appeal of the assessee is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on February 25, 2021.

**Sd/-
(P.M. Jagtap)
Vice-President)**

Kolkata, the 25th day of February, 2021

- Copies to :*
- (1) ***Taraknath Agarwala (HUF),
Golihat Road, Sripally, Burdwan-713103***
 - (2) ***Income Tax Officer,
Ward-2(4), Burdwan, Aahakar Bhawan,
Court Compound, Burdwan-713101***
 - (3) *Commissioner of Income Tax (Appeals), Burdwan;*
 - (4) *Commissioner of Income Tax- ,*
 - (5) *The Departmental Representative;*
 - (6) *Guard File*

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.